

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 255 OF 2015 &
IA NO. 405 OF 2015**

Dated: 5th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Bangalore Electricity Supply Co. Ltd.Appellant (s)
Versus
Karnataka Electricity Regulatory Commission & Anr.Respondent (s)**

Counsel for the Appellant(s) : Mr. Mohit Chadha
Mr. Ishwar Upneja
Ms. Trisha Raychaudhuri.
Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Deep Rao

ORDER

Counsel for the Appellant seeks three weeks time to file rejoinder. He may file the same on or before 27.01.2016 after serving copy on the other side.

List the matter on **17.02.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

hcj/dk